

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

COMPANY APPEAL (AT) NO.208 OF 2020

In the matter of:

Piyush Dilipbhai Shah & Ors

Appellant

Vs

Syngenta India Ltd

Respondent

Present:

Mr Piyush Dilipbhai Shah, Mr Sejal Ashish Jhaveri, Mr Samir Kirtikumar, Mr Rishikesh Gautam, Mr Amish Narendra Shah, Mr. Rupesh Navanitlal Shah, Advocates for Appellant.

Mr. Janak Dwarkadas, Sr. Advocate, Dr. U.K. Chaudhary, Sr. Advocate, Mr. Gyanendra Kumar (Caveator), Mr. Tapan Deshpande, Mr Robin grover, Ms Shikha Tandon, Mr Jitesh Dhingra, Mr Ankit Shah, Advocates for Respondent.

With

COMPANY APPEAL (AT) NO.220 OF 2020

In the matter of:

Devinder Parkash Kalra & Ors

Appellant

Vs

Syngenta India Ltd

Respondent

Present:

Mr Kaushik Chaterjee and Ms Samridhi, Advocates for Appellant.

Mr. Janak Dwarkadas, and Dr. U.K. Chaudhary, Sr. Advocates, Mr. Gyanendra Kumar (Caveator), Mr. Tapan Deshpande, Mr Robin grover, Ms Shikha Tandon, Mr Jitesh Dhingra, Mr Ankit Shah, Advocates for Respondent.

ORDER
(Virtual Mode)

02.02.2021-Heard learned counsel for the Appellant in both the appeals. Arguments concluded. For hearing the arguments of Respondents in both the appeals, let the appeals be fixed for **11th February, 2021**.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Kanthi Narahari)
Member (Technical)

Bm/kam